Shri Maheswar Naik: May I know, Sir, the rights and obligations accurable to the Commonwealth countries under the most favoured Commonwealth nation treatment?

SHRI N. KANUNGO: That is governed by the Treaty of 1939, according to which the U.K. allows some tariff concessions on certain commodities to the Commonwealth countries.

Shri MAHESWAR NAIK: May I know whether similar concessions are also given by the countries which are the recipients of those concessions from the U.K.?

SHRI N. KANUNGO: Yes, Sir; according to different items.

SHRI MAHESWAR NAIK: What are the concessions which India is having at the moment?

SHRI N. KANUNGO: Well, there is a very long list. I might say that the tariff concessions range between 10 per cent. and 20 per cent.

\*273. [Transferred to the 28th April, 1960.]

FOREIGNERS EMPLOYED IN ASHOKA HOTEL, NEW DELHI

\*274. SHRI M. P. BHARGAVA: Will the Minister of Works, Housing and Supply be pleased to state:

- (a) the number of foreigners employed in the Ashoka Hotel, New Delhi as on 31st March, 1960; and
  - (b) their monthly emoluments?

THE DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY, (SHRI ANIL K. CHANDA): (a) Two.

(b) One of them is paid Rs. 170 and the other Rs. 230 per month.

Shri M. P. BHARGAVA: May I know, Sir, whether the Swiss cook who used to be there is no longer there and his services have been dispensed with?

SHRI ANIL K. CHANDA: Yes, Sir. As I said, there are no foreigners barring these two cooks.

SHRI DAYALDAS KURRE: May I know the work which they perform?

SHRI ANIL K. CHANDA: These cooks cook the food, Sir.

RESTRICTIONS ON THE MOVEMENT OF THE PERSONNEL OF INDIAN MISSION IN LHASA

\*275. Shri FARIDUL HAQ ANSARI: Will the Prime Minister be pleased to state whether there exist any restrictions on the movement of the personnel of the Indian Consul-General at Lhasa and the Trade Agent at Gyantse?

THE DEPUTY MINISTER OF EX-**AFFAIRS** (SHRIMATI TERNAL LAKSHMI MENON): According to the latest information available with us, the Indian Counsul-General and his staff move freely within the Municipal limits of Lhasa, excepting a few res-The Indian tricted places. Agent, Gyantse, and his staff move freely within a radius of about 2 miles in Gyantse town. For going beyond urban limits, they have to obtain permits from the local authorities.

SHRI FARIDUL HAQ ANSARI: May I know whether it is a fact that people of Indian origin who want to meet our representatives there are not allowed to meet them even now?

SHRIMATI LAKSHMI MENON: There were some restrictions some time ago but I do not think those restrictions are valid now.

SHRI N. M. LINGAM: May I know why these restrictions are placed on the movement of our officers there when we have not placed similar restrictions on the Chinese Counsul here?

SHRI JAWAHARLAL NEHRU: Partly because our two systems are quite different and partly because there was a rebellion in Tibet.